NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/10/2017

NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION : 241/242

SIGNATURE S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

Kastlik Ran. Mohr. for S. Rama sulga. mai en 2 Hossociates.

Rajasekhar UK Counsel for the respondents 1 to 5 95001 53344

ORDER

Counsels representing both the parties are present and stated that there is a possibility of settlement between the parties and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 22.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-5d -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc